

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

OA NO. 582/2024

IN THE MATTER OF:

Rakesh Kumar

...Applicant

Vs

Union of India & Ors

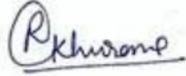
...Respondent

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Date: 10/10/2025


Regional officer
Haryana State Pollution Control Board,
Hisar Region


Rahul Khurana Adv

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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...Respondent

REPLY ON BEHALF OF RESPONDENT NO. 4 (HARYANA STATE
POLLUTION CONTROL BOARD)

Most Respectfully Showeth:

1. That the above-mentioned Original Application pending before this Hon'ble Tribunal and is now fixed for 13.10.2025. That on 23.04.2025 this Hon'ble Tribunal after considering the grievance of the applicant to the effect of deteriorating in & around Hisar, pleased to issue direction to the respondent to file response. The relevant portion of the order dated 23.04.2025 in OA NO. 582/2024 is reproduced here for kind perusal:

"1. In this original application, the applicant has raised the issue of poor air quality in and around Hisar and its effect on the residents. The plea of the applicant is that since cleaner fuel such as PNG is available therefore, the industries operating in Hisar should switch to PNG.

2. Learned Counsel for the applicant has referred to the chart on page 647 and has pointed out that the total number of air polluting industries in Hisar is 327 out of which 64 are in red category, 263 are in orange category, and there is no green category industry.

3. He has further referred to the indicative delineation for State Action Plan page 731, and has submitted that the timeline of December, 2025 has been fixed for completing the laying of the PNG/CNG pipeline in Hisar. He has submitted that so far as Hisar is concerned the 100 % work of laying of the PNG pipeline is complete. Therefore, the State Authorities/Industries should not wait till December, 2025 for switching over to the PNG. He has also referred to annexure R-I page 140, the list of industries in Hisar and has pointed out that large

number of industries are using conventional fuel such as Wood, Coal, Rice Husk, Diesel, etc. He has referred to the order of HSPCB Annexure -D, page 131, containing the two lists relating to the approved fuels for NCR and Non-NCR Districts of Haryana.

4. He has also relied upon paragraph 3 of the reply of the respondent no. 4 HSPCB page 139 wherein a stand has been taken that since the time of availability of PNG in Hisar District, the officers of PCB are encouraging the industries to switch over to the PNG. Referring to page 35, he has submitted that the winter peak of air quality in Hisar is 338 which is much higher than other adjoining areas.

5. Learned counsel appearing for the HSPCB seeks four weeks' time to examine the steps that can be taken for ensuring switching of industries from traditional fuel to PNG in Hisar, especially in view of 100 % coverage of PNG in the area."

2. That this reply is being filed through Shakti Singh, Regional Officer, Haryana State Pollution Control Board, Hisar Region who is authorized and competent to file the reply on behalf of answering respondent.
3. That in adherence to the directions of this Hon'ble Tribunal, the answering respondent initiated a comprehensive stakeholder consultation process to examine the issue of switching from existing approved fuels to PNG as a cleaner alternative for industries operating in Hisar. Two meetings were convened with concerned government departments and industry representatives to ascertain the ground realities and feasibility of such a transition.
4. That a meeting was held on 08.07.2025 with officers of HSPCB, HSIIDC, and representatives of the industrial associations of Hisar. During the said meeting, the industry representatives raised several critical issues and practical impediments to a mandatory fuel switch, which are summarized as under: -
 - i. **Economic Unviability:** It was submitted that the cost of PNG as proposed by the authorized supplier is significantly higher than other approved fuels currently in use. This would render the industrial units of Hisar economically uncompetitive compared to similar industries in other non-NCR districts.
 - ii. **Existing Statutory Compliance:** The industrial units are already in compliance with the environmental norms and emission standards prescribed by the CPCB and HSPCB. They are currently using approved fuels for non-NCR areas, predominantly biomass briquettes, as per HSPCB Order No. 1/125959/2022 dated 21.07.2022.

- iii. **Recent Capital Investments:** Many industries, particularly those falling under the Micro and Small Enterprises (MSME) category, have recently made significant capital investments in briquette-based systems. A mandate to switch to PNG would render these investments obsolete and impose an additional financial burden that could threaten their business viability.
- iv. **Inadequate PNG Infrastructure:** It was highlighted that the infrastructure for PNG supply is currently inadequate and not fully available to all industrial units, both within and outside the designated industrial areas. This was subsequently corroborated by officers of HSIIDC, who specifically noted the infrastructural gaps in Sector 27-28, Industrial Area, Hisar.
- v. **Cost of Backup Systems:** The requirement to maintain a parallel fuel system as a backup during potential PNG supply outages would impose additional capital and maintenance costs, which are not feasible for many industries.

Copy of minutes of meeting dated 08.07.2025 is attached as **Annexure – R/1**.

5. That, to further deliberate on the matter at a higher level, a subsequent meeting was convened on 23.07.2025 under the Chairmanship of the Member Secretary, HSPCB. The meeting was attended by senior officers including the Chief Environmental Engineer, HSPCB; Senior Environmental Engineers, HSPCB; Assistant General Manager, Directorate of Industries & Commerce; an officer from HSVP; and representatives of the Hisar Industrial Association.
6. That in the said meeting, the concerns raised by the industrial associations were reiterated and acknowledged by the participating government departments. The consensus opinion of all attendees was that a mandatory switch from existing approved fuels to PNG should not be enforced at the present juncture for the following reasons: -
 - i. The industrial units in Hisar are already complying with the approved fuel list for non-NCR districts.
 - ii. The infrastructure for PNG supply to industrial units is not yet adequately provided across the industrial areas of Hisar.
7. That as a constructive way forward, it was resolved in the meeting to constitute a multi-departmental committee under the chairmanship of the Joint Director, District Industrial Center, Industries & Commerce Department, Hisar. The committee, comprising representatives from HSIIDC, HSVP, HSPCB, and the industrial association, has been mandated to examine the deficiencies in the existing PNG supply infrastructure and evaluate the possibility of a phased transition from existing fuels. The said committee is tasked with submitting its report by 30th November, 2025. A copy of the Minutes of the Meeting dated 23.07.2025 is annexed herewith as **Annexure-R/2**.



8. That in view of the above submissions, it is respectfully submitted that the answering respondent has taken all sincere and proactive steps in compliance with the directions of this Hon'ble Tribunal. A thorough and consultative process has been undertaken to address the environmental concerns while also considering the legitimate economic and infrastructural challenges.
9. It is also clarified that no industry has been permitted to use wood as fuel in Hisar District. Earlier, there was no provision to add wood processed waste such as wooden chips, waste wood, saw dust etc. as fuel in the CTO certificates, which was conveyed to Head Office vide letter dated 24.2.2025. Further, Regional Officer, HSPCB, Hisar has issued varied Consent to Operate reflecting the correct fuel. The updated details of these units along with the type of fuel used are enclosed as **Annexure-R/3**. It is pertinent to mention here that all the said units are using the fuels in consonance to the HSPCB order dated 21.07.2022. The majority of these units use Electricity, Biomass/Agriculture refuse and Pellets/briquette, Rice Husk, etc., as fuel.

In view of submissions made herein above, it is humbly prayed that the present Original Application may kindly be disposed of, or in the alternative, be dismissed qua the answering Respondent No. 4. The answering respondent undertakes to abide by and comply with any further directions as may be passed by this Hon'ble Tribunal in the interest of justice.

Date: 10.10.2025

Place: Hisar



**Regional Officer,
Haryana State Pollution Control Board,
Hisar Region**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

OA NO. 582/2024

IN THE MATTER OF:

Rakesh Kumar

...Applicant

Vs

Union of India & Ors

...Respondent

AFFIDAVIT

I, Shakti Singh, Regional Officer, Haryana State Pollution Control Board, Hisar Region aged about 43 years do hereby solemnly affirm and state as under: -

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case and is authorized to file the present reply on behalf of Respondent No. 4. Therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.


Deponent

Verification:

Verified at Hisar on this 10 day of October 2025 that the contents of affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.



ATTESTED

NOTARY
HISAR


Deponent

Minutes of Meeting held on 08.07.2025 of the officers of HSPCB, HSIIDC & representatives of industrial association of Hisar at HSIIDC Branch Office, Urban Estate -II, Hisar regarding examination the issue of switching from existing approved Fuels to PNG Fuels for the Industries in Hisar. .

The meeting was convened in compliance with the directions passed by the Hon'ble National Green Tribunal (NGT) in O.A. No. 582/2024 titled *Rakesh Kumar Vs Union of India & Others*, wherein concerns were raised regarding deteriorating air quality in Hisar due to the use of traditional fuels. The Tribunal directed concerned authorities to examine the steps for facilitating the switch to Piped Natural Gas (PNG) or other cleaner fuels, considering the completion of PNG pipeline infrastructure in the area.

Attendance sheet of meeting is attached as **Annexure-A**.

A. Sh. Sandeep (Representative of Hisar Industrial Association) raised the following issues during the meeting:

1. The cost proposed by the authorized PNG supplier is significantly higher compared to other approved fuels. Moreover, the industrial units are already complying with environmental norms by installing pollution control devices and maintaining the compliance of emission standards as per norms approved by CPCB and HSPCB while operation of their industrial units.
2. The possibility switching to PNG would be economically unviable for the industrial units of Hisar (outside NCR area) , as the cost of PNG is higher compared to other approved fuels currently in use. The adoption of PNG would make it difficult for these units to remain cost-competitive with similar industries located in districts outside the NCR
3. Many industries have recently made significant investments in briquette-based systems, and Switching to PNG at this stage may render these systems obsolete, leading to additional expenditure for upgradation, and considering that most units fall under micro and small enterprises with capital investment on plant and machinery around ₹50 lakhs, the Additional financial burden may risk business viability.
4. The requirement of maintaining a parallel fuel system for backup during PNG outages imposes extra capital and maintenance costs, which are not feasible for many industries.

B. Sh. Mohit Jain (founding member of Greater Hisar Chamber of Commerce) informed that the infrastructure for PNG supply is currently inadequate and not fully available for industrial units in the industrial area & outside industrial areas. He also raised the following:

1. As per HSPCB Order No. I/125959/2022 dated 21.07.2022, industries are already compliant with the approved fuels list for non-NCR areas, predominantly using biomass briquettes.

2. Most industries of Hisar are MSMEs with limited working capital and face constraints such as:
 - Lack of PNG infrastructure at the unit , Industrial area & outside industrial area level.
 - High installation and operational costs in comparison with other non NCR districts
 - Reliability concerns regarding uninterrupted PNG supply as PNG infrastructure has not been properly provided for units at the premises.

C. It was also informed by HSIIDC officers that the infrastructure for PNG supply is currently inadequate and not fully available for industrial units particularly in the Sector 27-28, Industrial Area, Hisar.

The officers of HSPCB, HSIIDC & representatives of industrial association of Hisar are of opinion that the switching by industrial units of Hisar (outside NCR area) from existing approved Fuels to PNG supply in Industries of Hisar should not be made mandatory as the industrial unit of Hisar are already complying with the directions with the approved fuels list for non-NCR areas Districts (HSPCB Order No. I/125959/2022 dated 21.07.2022 attached as **Annexure B**) and at present the infrastructure for PNG supply is not adequately provided for industrial units at premises in industrial areas / outside industrial area of Hisar.

The Meeting ends with thanks to all the participants.

Attendance Sheet

Meeting on Transition of Industries to PNG or Cleaner Fuels in compliance of Hon'ble NGT order dated 23.04.2025 in OA No. 582/2024.

Date: 08.07.2025

Time: 11:00 AM

Venue: HSIIDC Branch Office, HSVP Sub Division-II, Hisar

Organized by: Haryana State Pollution Control Board, Regional Office, Hisar

Sr. No.	Name of Officer	Designation and Department	Contact Number	Signature
1	Anil Kumar	Estate Manager HSIIDC	9878785888	
2	Vivender Singh	Supdt.	9466051667	
3	Sandeep Agarwal	Gm. JSL	9896025140	
4	SUDHAR KUMAR	Gm. EHS	8851854438	
5	Jitendra Saini	AGM - Env	9728384760	
6	Ashok Sharma	Head ESG	9896095152	
7	Kapil Singh	AGE, HSVPB	930870670	
8	Rahul	JEE HSAB	7317123782	
9	MONIT JAIN	JAIN AGRO INDUSTRIES	9416041600	
10	Sandeep Moh. Hisar State		8900449426	

Attendance Sheet

Meeting on Transition of Industries to PNG or Cleaner Fuels in compliance of Hon'ble NGT order dated 23.04.2025 in OA No. 582/2024.

Date: 08.07.2025

Time: 11:00 AM

Venue: HSIIDC Branch Office, HSVP Sub Division-II, Hisar

Organized by: Haryana State Pollution Control Board, Regional Office, Hisar

Sr. No.	Name of Officer	Designation and Department	Contact Number	Signature
1	VARUN NEHRA	ASST. MANAGER (ENV) HSIIDC, HISAR	9350534377	<i>Varun</i>
2				
3				
4				
5				
6				
7				
8				
9				
10				



HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA
Ph-2577870-74 E-mail:hspcbaircell@gmail.com

ORDER

Whereas, Haryana State pollution Control Board, after taking approval from State Government has notified approved fuels in the whole State vide order endst. No. 4023-4076 dated 12.12.2018; and,

Whereas, Commission for Air Quality Management in National Capital Region and Adjoining Areas, New Delhi has issued the direction no. 65 regarding Standard list of approved fuels for various applications across NCR for uniform adoption of clean fuels across the entire NCR vide F.No. A-110018/01/2021-CAQM/8218-40 dated 23rd June, 2022;

Therefore, in compliance of directions passed by Commission for Air Quality Management in National Capital Region and Adjoining Areas, New Delhi and in pursuance of the provisions of section 2(d) of the Air (Prevention and control of Pollution) Act, 1981 the Haryana State Pollution Control Board hereby declares the fuels as the "Approved fuels for NCR and Non-NCR district of Haryana" annexed as 1 and 2 respectively for the purpose of the said act with adequate pollution control devices wherever required.

The aforesaid standard list of approved fuels in NCR (Annexure-1) shall come in force w.e.f. 01.10.2022 (for areas where PNG infrastructure and supply is already available) and w.e.f. 01.01.2023 (for other areas where the PNG supply is still not available). In effect, the approved fuel list for NCR shall be completely in force in the entire NCR w.e.f. 01.01.2023.

Dated Panchkula, the
21st July, 2022
Endst no. HSPCB/ Aircell/2022/

A.K. Singh, IAS,
Chairman
Dated:-

A copy of the above order is forwarded to the following for information please:

1. Chairperson, CAQM, New Delhi.
2. Chief Secretary, Govt. of Haryana.
3. Secretary, MOEF & CC, Govt. of India.
4. ACS, New & Renewable Energy Department, Haryana.
5. ACS, Civil Aviation Department, Haryana.

6. ACS, Agriculture & Farmers Welfare and Development & Panchayats.
7. ACS, Environment & Climate Change Department, Haryana.
8. PS, Urban Local Bodies Department, Haryana,
9. PS, Industries & Commerce Department, Haryana.
10. PS, Transport Department, Haryana.
11. Chairman, CPCB.
12. All Deputy Commissioners in the State of Haryana.
13. All Branch In-charges, Head Office, HSPCB.
14. All Regional Officers of HSPCB in the field.
15. SEE (IT) for uploading the order on website.
16. P.S. to Chairman, HSPCB.
17. P.A. to Member Secretary, HSPCB.

Signed by Vinay Gautam

Date: 22-07-2022 11:55:53
Environmental Engineer (HQ)
Reason: Approved
For Chairman

A copy of above is forwarded to following for kind information please.

1. PS to PSCM.
2. PS to APSCM.

Standard list of approved fuels for entire NCR.

1. Petrol (BS VI with 10 ppm Sulphur) as per Notification of Government of India as amended from time to time- Vehicular fuel.
2. Diesel (BS VI with 10 ppm Sulphur) as per Notification of Government of India as amended from time to time- Vehicular fuel.
3. Hydroge4/Methane- Vehicular and Industrial purposes.
4. Natural Gas (CNG/PNG/LNG) - Vehicular, Industrial and Domestic Purposes
5. Liquefied Petroleum Gas (LPG) /Propane/Butane - Vehicular, Industrial and Domestic Purposes
6. Electricity - Vehicular, Industrial, Commercial and Domestic Purposes.
7. Aviation turbine fuel
8. Biofuels (Bio-alcohols, Bio-diesel, Bio-gas, CBG, Bio-CNG)- for industrial/vehicular/Domestic purposes as applicable.
9. Refuse Derived Fuel (RDF) for Power plants, Cement plants, Waste to Energy plants.
10. Firewood/ Biomass briquettes for religious purposes.
11. Wood/Bamboo Charcoal for Tandoors and Grills of Hotels/Restaurants/Banquet Halls (with emission channelization/control system) and Open eateries/ Dhabas.
12. Wood charcoal for cloth ironing.
13. Electricity/ CNG/ Firewood and Biomass briquettes for Crematoria.
14. Biomass/Agriculture refuse and Pellets/briquettes - for Industrial Boilers, Power plants, Biofuel projects, Cement industry, Waste to Energy plants etc.
15. Biomass Pellets/ briquettes - for Tandoors and Grills of Hotels/ Restaurants/ Banquet Halls (along with mandatory emission channelization/ control system) and for Open eateries/ Dhabas.
16. Metallurgical coke - For industrial purposes in standalone Cupola based Foundries.

790
12/09/2022

17. "Low Sulphur Fuels" namely LSHS, Very Low Sulphur fuel oil & Ultra-Low Sulphur fuel Oil - for industrial purposes in metal smelting/melting/ refining / heating furnaces and kilns.

Note:

1. Coal with low Sulphur shall be permitted as fuel only in Thermal Power Plants in the NCR.
2. Any other clean fuel notified by the Govt. of India, from time to time, shall be included in the list appropriately.
3. All other fuels will be deemed as "unapproved" in as far as the NCR is concerned.
4. The aforesaid standard list of approved fuels in NCR shall come in force w.e.f. 01.10.2022 (for areas where PNG infrastructure and supply is already available) and w.e.f. 01.01.2023 (for other areas where the PNG supply is still not available). In effect, the approved fuel list for NCR shall be completely in force in the entire NCR w.e.f. 01.01.2023.

Standard list of approved fuels for entire non NCR.

1. Petrol (as per norms prescribed by Government of India from time to time).
2. Diesel (as per norms prescribed by Government of India from time to time).
3. Liquid Petroleum Gas (LPG) and PNG for domestic and commercial use.
4. Natural Gas/Compressed Natural Gas (CNG) for vehicles.
5. Piped Natural Gas (PNG) and LPG for boilers, furnaces, Lime Kilns and Thermic Fluid Heaters.
6. Aviation turbine fuel.
7. Coal for boilers, furnaces, Thermic Fluid Heaters, Lime Kilns and Brick Kilns.
8. Low- Sulphur Diesel Fuel (LSDF) for boilers, furnaces, Lime Kilns, Thermic Fluid Heater and incinerators.
9. Biomass / Agriculture refuse such as Rice Husk, Mustard Husk, Bagasse, Almond husk, Walnut Husk either in the form of Briquettes or loose to be used in Boilers, Furnace, Brick Kilns.
10. Firewood and dung cake for domestic use, crematoriums and for other religious purposes.
11. Wood Charcoal for use in clothes ironing.
12. Biogas, Bio fuel, Char Coal.
13. Refuse Derived Fuel (RDF) for Power Plant, Cement Plants including Waste-to-Energy Plants.

Minutes of Meeting held on 23.07.2025 of the officers of HSPCB, HSIIDC & representatives of industrial association of Hisar regarding examination the issue of switching from existing approved Fuels to PNG Fuels for the Industries in Hisar.

A meeting was held under the chairmanship of Member Secretary, HSPCB, on 23.07.2025 in compliance of directions issued by the Hon'ble National Green Tribunal (NGT) in O.A. No. 582/2024 titled Rakesh Kumar Vs Union of India & Others, in which concerns were raised regarding deteriorating air quality in Hisar due to the use of traditional fuels. Hon'ble NGT directed to concerned authorities to examine the steps for facilitating the switch to Piped Natural Gas (PNG) or other cleaner fuels, considering the completion of PNG pipeline infrastructure in the area. Sh. Rajneesh Mittal, Assistant General Manager, Directorate of Industries & Commerce, Haryana, Sh. Amit Rathee, EE O/o CE HSVP, Representative of Hisar Industrial Association, and officers of HSPCB i.e. Sh. Balraj Ahlawat, Chief Environmental Engineer, Sh. Kuldeep Singh, Senior Environmental Engineer (Air Cell), Sh. Sanjeev Kumar, Senior Environmental Engineer (Co-ordination Cell) and Regional officer, Hisar attended the said meeting.

In the meeting, Regional officers, Hisar briefed about the Hon'ble NGT orders and directions issued & meeting held on 23.07.2025 in Regional office with Representative of Hisar Industrial Association and other concerned departments i.e industries department and Haryana Sehri Vikas Pradhikaran (HSVP).

In the meeting the representatives of industrial association raised the issues that the cost proposed by the authorized PNG supplier is costlier than approved fuels and most of the industrial units are already complying with environmental norms by installing pollution control devices and maintaining the compliance of emission standards as per norms approved by CPCB and HSPCB while operation of their industrial units. The possibility switching to PNG would be economically unviable for the industrial units of Hisar (outside NCR area).

Further, many industries have already investments in briquette-based systems, and maintaining a parallel back up fuel systems imposes extra capital and maintenance costs, which are not feasible for many industries. It was also noted that PNG supply is currently inadequate and the PNG supply infrastructure is not fully available for industrial units in the industrial area & outside industrial areas.

In the meeting, it was also informed by Industries & commerce Department and HSVP officers that the infrastructure for PNG supply is currently inadequate and not fully available for industrial units particularly in the Sector 27-28, Industrial Area, Hisar.

Regional officer, Hisar stated that, industries are already compliant with the approved fuels list for non-NCR areas as per HSPCB order No. I/125959/2022 dated 21.07.2022, predominantly using biomass briquettes.

At the conclusion of the meeting, all the officers are of opinion that the switching by industrial units of Hisar (outside NCR area) from existing approved Fuels to PNG supply in Industries of Hisar should not be made mandatory as the industrial unit of Hisar are already complying with the directions with the approved fuels list for non-NCR areas Districts as per HSPCB order mentioned above and at present the infrastructure for PNG supply is not adequately provided for industrial units at premises in industrial areas/outside industrial area of Hisar.

Further, a committee under the chairmanship of Joint Director, District Industrial Center, Industries & Commerce department, Hisar and representative of HSIIDC, HSVP, HSPCB, industrial association, Hisar be constituted to examine the lapses in existing infrastructure for PNG supply to individual industrial units of district Hisar and possibility of switching to PNG supply from existing fuel and submit report before 30 November, 2025.

The Meeting ends with thanks to all the participants.

Sr. No.	Name & Address of Unit	Fuel Type
1	Actilife Organics Khasra No 35 , VPO Kohli, Kohli-Kherampur Road, Adampur, Hisar	Biomass/Agriculture refuse and Pellets/briquette / Electricity/diesel
2	Alpha Agro Foods International Private Limited Plot No 179 B Sector 27 28 Delhi Road	Coal / Biomass /; Agriculture Refuse; 1 Ton/day
3	Ashish Agroils Extractions Hisar Road, Surewala Chowk, Uklana Mandi, Distt. Hisar	Mustrad Husk, Diesel
4	Bahar International Village Hazampur	Biomass/Agriculture refuse and Pellets/briquette
5	Banarsi Dass Cotton Mills Pvt Ltd 7th KM Sirsa Road	Diesel Biomass/Agriculture refuse and Pellets/briquette Electricity
6	Bawa Enterprises IDC 40, Hisar	Electricity
7	Bhagwati Industries Rawat Khera Road, Mangali Surtia, Hisar	Electricity
8	Bharat Crop Protection Private Limited Plot no 77, Balsamand Road, VPO PATAN, Hisar	Electricity & Diesel
9	BINDAL SONS AND SPICES 4TH MILE STONE SIRSA ROAD HISAR	Electricity
10	BROGA BATH FITTING PRIVATE LIMITED P. No. 98, Sector 27-28, Industrial Area, Hisar	PNG
11	BRS Alloys Pvt. Ltd. P. No. 1, 2 & 3, Delhi Road, Hisar	Coal
12	M/s Jindal Rolling Mills Limited, 9th KM stone, OP Jindal Marg. Hisar	Coal
13	CBR CRUSHER PRIVATE LIMITED VPO NALWA TEH AND DISTT HISAR	Electricity
14	City Plywood Mfg. Co. 9 Km Stone, Satroad Khas, Delhi Road	Biomass/Agriculture refuse and Pellets/briquette/Wood processed waste
15	Colortex Products Private Limited Panihar Chowk Rajgarh Road vill Choudharywas, district Hisar	Rice Husk
16	DASHMESH METAL VPO MOTH RANGRAN	Coal
17	Deepak DYE Chem Pvt Ltd Village Durjanpur, Hisar	Biomass/Agriculture refuse and Pellets/briquette
18	Deepak Industries Kharar Alipur Road Hansi	Coal
19	DHAN LUXMI BIO FERTILIZERS KILA NO 15, MURABBA NO 397, VPO BALSMAND, Balsmand, Hisar, Haryana, 125001	Electricity

20	Durga Wooden Industries Plot no 50, Sector 27-28, Industrial area	Biomass/Agriculture refuse and Pellets/briquette Wood processed waste
21	FRESH FOOD AGRO INDUSTRIES PLOT NO 225 226 SECTOR 27 28 INDUSTRIAL AREA HISAR	Coal, Diesel & Electricity
22	Fruit Jump India Pvt. Ltd. 6th KM Stone, Jind Road, Hansi, Hisar	Biomass/Agriculture refuse and Pellets/briquette
23	FTHN HEALTHCARE PRODUCTS PVT LTD Plot No 53 Sector 27-28 Hisar	Biomass/Agriculture refuse and Pellets/briquette
24	Karan Surgical, Plot No. 85, Sector 27-28, Distt. Hisar	Coal, Biomass Residue
25	GANESH ENTERPRISES 1 KM Stone, Arya Nagar to Balsamand Road, VPO- Patan, Distt.- Hisar	Electricity
26	Gopal ji fruit products plot No. 180 sec 27-28, Hisar	Biomass/Agriculture refuse and Pellets/briquette, diesel, electricity
27	H P COTTON TEXTILE MILLS LTD 15 K M STONE DELHI ROAD VPO MAYAR HISAR HARYANA	Biofuel
28	HARYANA INDUSTRIES VPO SULTANPUR	PNG
29	Haryana Strips Pvt. ltd 10th K M STONE, DELHI ROAD, HISAR	Coal
30	Hindustan Metal and Chemicals 9 K.M. Stone, Delhi Road, Hisar	LSDF
31	HISAR AGRO FOOD PRODUCTS Satrod Ladwa Road Southern Bypass Hisar	Coal
32	Hisar Metal Industries Limited NEAR I.D.C. DELHI ROAD HISAR	LSDF
33	Hisar Metal Industries Limited Plot No. 178, Sector 27-28, Industrial Area, Hisar, Haryana	PNG
34	Hisar Silicate and Chemical Works Unit II 6 IDC Hisar	Electricity
35	HISAR SPINNING MILLS LTD 9TH K.M. STONE, HISAR BHIWNI ROAD, VPO DABRA,	Electricity & Diesel
36	HISAR STEELS PRIVATE LIMITED Mauja Raipur, Sector 19, Raipur Road Hisar	Electricity
37	Hissar Pipes Pvt. Ltd. 17-18 K.M. Stone, Delhi Doad, Hisar	LSHS
38	JAI BHARAT INDUSTRIES Plot No.64, Sector 27-28, Industrial Area,	PNG
39	Jain Agro Industries 9th KM Stone, Tohana Road, Near Pabra Minor, Vill. Gaibipur, Barwala, Distt. Hisar	Rice Husk
40	JASWANT RASAYAN PRIVATE LIMITED PLOT NO 48 SECTOR 28 HISAR	Electricity & Diesel

41	Jindal Industries Private Limited O.P. Jindal Marg, Model Town, Hisar	PNG
42	Jindal Polybuttons Pvt Ltd Division Jindal Polymers 10th. K.M. Stone, Delhi Road Hisar. (M/s :Rosevalley Polymers Private Limited)	PNG
43	Jindal Stainless Limited (Hot Rolling Division) OP Jindal Marg Hisar	Propane, LSHS & HSD/LDO
44	Jindal Stainless Limited, (Cold Rolling Division) OP Jindal Marg Hisar	Electricity
45	JNB STEEL INDUSTRIES PVT LTD 51-52, SECTOR 27-28	Electricity
46	JNB STEEL INDUSTRIES PVT LTD RAIPUR ROAD	LSDF
47	JRM FOODS PRIVATE LIMITED JIND ROAD HANSI	Rice Husk
48	K P ENTERPRISES PLOT NO 31 SECTOR 27 28 HISAR	LSDF
49	Kartar Singh Contractor Hot Mix Plant Village Gianpura, Barwala, Hisar	LSDF
50	Kisan Phosphates Private Limited VPO Gawar, Hisar	Coal
51	Kisan Phosphates Pvt Ltd DCP Gavad Road Balsamand Hisar	Diesel & electricity
52	KRISHANA INDUSTRIES VILLAGE BALAK	LSDF
53	Krishana Krishana Metal Industry Near OK Industry, Hansi	Coal
54	Krishna enterprises barwala hisar road barwala	Electricity
55	KRISHNA INDUSTRY Khasra No 13//2/6 (2-0) at VPO Patan, Distt Hisar	Coal
56	Krishna Metals 25-02/2280, Radhika Road, Nand Nagar, Hansi	Coal
57	M P SONS MIRZAPUR ROAD, VPO RAIPUR HISAR	Biomass/Agriculture refuse and Pellets/briquette
58	Jindal Supreme (India) Pvt. Ltd., 9th KM Stone, OP Jindal Marg, Hisar	LSHS
59	M/s Jai Durga Industries VPO NEOLI KALAN	LSDF
60	Maa Bhanbhoru Trading Company Kallar Bhani Ukalana Mandi Hisar	Biomass/Agriculture refuse and Pellets/briquette
61	Maa Metal Kutubpur Road, Hansi	Coal
62	Mahipal Ceramics Pvt. Ltd., Post Box No. 48, Mirzapur Road, Hisar	Coal
63	MENTHA OVERSEAS PRIVATE LIMITED Satrod	Biomass/Agriculture refuse and Pellets/briquette, Diesel & electricity
64	RYMON CHEMICAL AND FERTILIZER 140 SECTOR 27 28 INDUSTRIAL AREA HISAR	Electricity
65	Mukandi Lal Radha Kishan Doulatpur Road, Uklana Mandi	Paddy Husk

66	NATIONAL CHEMICALS 9TH KM STONE BARWALA ROAD VILLAGE TALWANDI RANA DISTT HISAR	LSDF
67	NATIONAL SCIENTIFIC INDUSTRIES PLOT NO 22-23 INDUSTRIAL AREA HISAR	Biomass/Agriculture refuse and Pellets/briquette
68	Naveen Enterprises vill Ludas, Hisar	Biomass/Agriculture refuse and Pellets/briquette
69	Oliver Power Solution Village- Kutabpur, Teh.- Hansi, Distt.- Hissar, Haryana	LSDF
70	OM INDIA INDUSTRIES VPO PATAN	Biomass/Agriculture refuse and Pellets/briquette & Electricity
71	QUALITY FOILS (INDIA) PVT LTD 3, Industrial Development Colony	PNG
72	Rajiv Gandhi Thermal Power Plant Village - Khedar	Coal & LDO
73	RAJIV METALS RAJIV METALS OPP J S INDUSTRY BARWALA ROAD HANSI	Electricity
74	Ravindra Tubes Private Limited 10th KM Stone, Delhi Road, Hisar	LSDF
75	RAWALWASIA ISPAT UDYOG PRIVATE LIMITED 11TH K.M. STONE DELHI ROAD HISAR	PNG
76	RAWALWASIA STEEL PLANT PRIVATE LIMITED 6TH KM STONE DELHI ROAD HISAR	LSHS, Electricity & Diesel
77	Richlin Rubbers Plot No. - 559, Village- Hazampur, Tehsil- Hansi, Hisar	Coal
78	S A Cottex Private Limited KHASRA NO 353 KILA NO 24/1, 24/2, DOLUTPUR ROAD BARWALA DISTT HISAR - 125001	Rice Husk
79	S.O. INDUSTRIES Mustil No. 124 Killa No. 24/2 , Vill. Sisar- Kharbala, Teh. Banss, Distt. Hissar, Haryana - 125042.	Coal & Electricity
80	SAHARAN PLYWOOD INDUSTRIES VPO NANGTHALA	Biomass/Agriculture refuse and Pellets/briquette/Wood processed waste
81	Sandley Chem (India) Pvt. Ltd., Plot No. 32, Udyog Nagar, Delhi Road, Hisar	Biomass/Agriculture refuse and Pellets/briquette
82	SANDLEY INDUSTRIES 29 UDYOG NAGAR DELHI ROAD HISAR	PNG
83	Sapna Beverages Industry Depal Road, Prem Nagar, Hansi, Hisar	Biomass/Agriculture refuse and Pellets/briquette & Electricity
84	SARLIA STEEL ROLLING MILLS DELHI ROAD, INDUSTRIAL AREA, HISAR	Coal & Electricity

85	SHAMBHU INDUSTRIES PVT LTD VILLAGE SATROD KHAS	Electricity
86	Shiv Ganga Food Products Barwala road Hansi	Biomass/Agriculture refuse and Pellets/briquette
87	SHIV NAUSHADER LAGHU UDYOG V.P.O. - KOTH KHURAD TEHSILL - KHERI JALAB DISTT HISAR	Bio Mass
88	Shiv Shakti Industries VPO Litani Uklana Distt Hisar	Diesel/ pyrogas
89	Shree Balaji Oil Industries,Nalwa Village Nalwa,Hisar	LSDF
90	SHREE BALAJI RICE MILL 3 KM Stone, Bhiwani Road, Hansi, Distt. Hisar	Paddy Husk
91	Shree Gopala Sanwaria Chemicals Near Janak Steel Tubes Ltd., Delhi Road, Hisar	LSDF
92	S S Enterprises sarsod balak chopta road vpo jevra Hisar	Biomass/Agriculture refuse and Pellets/briquette, Diesel & electricity
93	Shree Salasar Balaji Industries 5th K.M. Stone, Agroha Road, Mandi Adampur	Biomass/Agriculture refuse and Pellets/briquette
94	Shakti Industries, 9th KM Stone Rajgarh Road, Hisar	LSDF
95	SHREE SALASAR INDUSTRIES VPO KABREL TEHSIL ADAMPUR DISTRICT HISAR HARYANA	Biomass/Agriculture refuse and Pellets/briquette
96	SHREE SHYAM SNACKS FOOD PRIVATE LIMITED PLOT NO 1 SHREE SHYAM SNACKS FOOD PRIVATE LIMITED AGRO PROCESSING CLUSTER VILLAGE JAGAN HISAR	Biomass/Agriculture refuse and Pellets/briquette & Electricity
97	SHREE SHYAM SNACKS FOOD PRIVATE LIMITED Agro Processing Cluster by SHREE SHYAM SNACKS FOOD PRIVATE LIMITED Village Jagan, Tehsil & District Hisar.	Biomass/Agriculture refuse and Pellets/briquette, electricity & Coal
98	Shri Balaji Chemicals Village Matloda, Distt. Hisar	Biomass/Agriculture refuse and Pellets/briquette
99	SHRI BALAJI CONSTRUCTIONS VILLAGE KANWARI, TEHSIL HANSI, HISAR	LSHS
100	SHRI BALAJI ENTERPRISES PLOT NO.20, SECTOR 27-28, URBAN ESTATE , DELHI ROAD, HISSAR,HARYANA	LSDF
101	SHRI BALAJI ENTERPRISES PLOT NO.20, SECTOR 27-28, URBAN ESTATE , DELHI ROAD, HISSAR,HARYANA	Coal
102	Shri Om Laxmi Plywood Industries Village Fransi Tehsil and District Hisar	Biomass/Agriculture refuse and Pellets/briquette, electricity/Wood processed waste & Coal

103	Shri Ram Chemicals Village Koth kalan Distt Hisar	Biomass/Agriculture refuse and Pellets/briquette
104	Shubh Food Agro Industries Plot No 179-A Sector 27 28 Industrial Area	Biomass residue
105	Sia Polymers LLP Village Mangali, Teh and Distt Hisar	Bio Mass / Biomass/Agriculture refuse and Pellets/briquette
106	Singhal Industries 10 IDC, Distt. Hisar	Diesel & Coal
107	SINGLA METALS PLOT NO. 78, SECTOR 27-28, HISAR	Diesel & Electricity
108	Sohan lal plywood industries near dainik jagran old industrial area Delhi road	Biomass/Agriculture refuse and Pellets/briquette/Wood processed waste
109	Steelmint industries Pvt. Ltd. VPO Talwandi Rukka, Hisar (Haryana)	Electricity
110	Sunrise Woods Industries VPO Kohli, Agroha- Adampur Road, Hisar	Biomass/Agriculture refuse and Pellets/briquette/Wood processed waste
111	Super Oil Refinery VPO Mirchpur, Distt. Hisar	Biomass/Agriculture refuse and Pellets/briquette
112	Synergy Waste Management Pvt. Ltd., Plot No.168 Sector 27-28, HUDA Industrial Area, Hisar	LSDF
113	Vipin ST Poles Pvt Ltd Hansi Road, Kutubpur, Hansi, Hisar-125044	Electricity
114	YBK Industries Pvt. Ltd. Village Patan, Hisar	LSDF
115	Beyond Drilling and exploration Private Limited, Near Railway Bridge, Barwala	Biomass, Briquettes
116	Soft Care Surgical Plot No. 95, Sec 27-28, Hisar	Coal
117	DCM Textiles PO Box No 59 Near Mela Ground Hisar	LSDF
118	Quality Stainless Pvt Ltd Near 7, Industrial Development Colony Hisar	Electricity
119	M/s Kailash Proteins Village Kalirawan Mandi Adampur Hisar	Rice Husk
120	Eco Surgical (India) PLOT No 181, Sector 27-28, Industrial Area-Hisar	Biomass/Agriculture refuse and Pellets/briquette & Diesel
121	Shree Ganga Industries Sunwin Tower, Industrial Area, Hisar	Electricity
122	M/s Dharam saw and general mills plot no 49, sector 27-28, Hisar	Biomass/Agriculture refuse and Pellets/briquette
123	Franklin (India) Refractories 12Th K.M. Stone, Delhi Road, Hisar	Coal

124	M/S SARBJEET PLYWOOD INDUSTRY vill. agroha, distt. hsiar.	Biomass/Agriculture refuse and Pellets/briquette/Wood processed waste
125	Shri Balaji Phosphate And Organic Ind. VPO Gavad, Hisar	Biomass/Agriculture refuse and Pellets/briquette
126	HARYANA TYRE INDUSTRIES H NO. 134 VILLAGE LITANI BLOCK-1, TEH-HISAR	Biomass/Agriculture refuse and Pellets/briquette
127	TRIDENT ENTERPRISES, Village- KOTH KALAN, Distt. Hisar	Electricity, Biomass/Briquette
128	Shri Ram Industries Village Mirjapur, Hisar	Agrowaste
129	Green Field Industrial Development Colony, Delhi Road, Hisar	C o a l / b i o m a s s/ briquettes/Biomass refuse.
130	SHREE SHYAM OIL INDUSTRIES khasra no 83//15/2/1, 16/2, 25/1, 107//5/1 Vpo-Talwandi Rukka, Hisar, Haryana-	Biomass / Agriculture Refuse,Diesel, Electricity
131	Shri Ram Enterprises Plot No. 41,	C o a l , b i o m a s s
132	M/s Choudhery Cheese Bazar Pvt. Ltd.,Village-Kohli, Adampur, Distt. Hisar	Diesel, Agrowaste
133	Hisar Surgical, VPO Shahpur, Distt Hisar, Haryana	Biomass
134	Nav Bharat Oil Mills, opp. Suncity Mall, Delhi road Hisar	Electricity, Agrowaste residue
135	Shree Shyam Snacks,Foods pvt,ltd(Unit 3), Plot No. 03, Shree Shyam Snacks, Food Park, APC, Vill. Jagan, Adampur, Hisar	Electricity, Biomass residue
136	Hisar Aluminium Pvt. Ltd.,Village Patan, Tehsil and Distt Hisar	Electricity, Coal
137	Dailyway Petro LLP, Village Chaudhariwas, Distt Hisar, Haryana	Biomass/Agriculture refuse and Pellets/briquette
138	AOV Feeds Private Limited, Vill Parbhuwala Uklana, HISAR	Electricity, Biomass/Agriculture refuse and Pellets/briquette
139	MSVS SURGICAL GOODS, VPO Mattershyam, Tehsil and District Hisar,Haryana 125001	Electricity, Biomass/Agriculture refuse and Pellets/briquette
140	Kalsi Plywood Industry, VPO NANGTHALA DISTRICT HISAR	Agrowaste, Biomass/Agriculture refuse and Pellets/briquette/Wood processed waste